## **Declaration of Assets and Liabilities**

Year....2023-24.

I, JAY PRAKASH son/daughter/wife of LATE SURESH CHANDRA aged-28 years, belonging to Stenographer & Private Secretary services and presently working as STENOGRAPHER, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**Details of movable assets** 

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)- SIMRAN GUPTA	Dependar t-1 Name	Dependant -2 Name	ependant -3 Etc. Name
(i)	Cash	1500	500	-		-
(ii) Deposits in Banks, Financial Institutions And Non-Banking Financial Companies		S.B.I Saving A/C Rs.4,000/-	PANJAB NATIONAL BANK-3,000/-Rupee			
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC- 3032/- Half yearly			-	
(v)	Motor Vehicles (details of make, etc.)	Moter Cycle- BR01FQ3653	Control of Asia Control	-	-	-
(vi)	Jewellery (give details of weight and value)	40 gm Gold	60 gm Gold 500 gm <del>Gold</del> Silven			-
(vii)	Other assets, such as values of claims / interests					-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given. \* Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	7.50 Bigha Agriculture land	-	-	-	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					•
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	-		-	<u>-</u>	÷

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	SBI vidhan mandal branch patna	3,55,000/- Rupee	
	(ii) Loans from financial institutions			
	<ul><li>(iii) Government Dues:</li><li>(a) dues to departments dealing with government accommodation</li></ul>		egy Carry Combined Administration (** 1994) (1994) (1994) (1994) (1994) (1994) (1994) (1994) (1994) (1994) (1994) (1994) (1994) (1994) (1994) (1994) (1994) (1994) (1994) (1994)	
	(b) dues to departments dealing with supply of water		Parada California de la	
	(c) dues to departments dealing with supply of electricity		- 0.00 km	
	(d) dues to departments dealing with telephones	- T		

	(e) dues to departments dealing with government transport (including aircraft and helicopters)	- William Cons	Tight threat files
	(f) Other dues, if any	- 1100 E	Legislary - 16
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NII	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax	-	

## C. Personal Detail

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1 9 0 3 1 9 9 5 (DD/MM/YYYY)
C A/B/C
Stenographer & Private Secretary services
B.S.S Bihar Secretariat Service etc.)
BADAUN

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Gিস্ক্রিনাথ্য

Name of Employee: JAY PRAKASH

Designation: STENOGRAPHER

Date: 15/02/2024 Department- Bihar Vidhan Sabha, Patna

Note:

Place:....Patna.....

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.